

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of operational creditors (Other than Workmen and Employees and Government Dues); Date of Commencement of CIRP: March 28 2024; List of Creditors as on 28th April, 2025

S.N o	Name of creditor	Identification No.	Date of receipt	Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues that may be set-off			
1	Shubham Enterprises	NA	18.02.2025	₹ 89,21,217.00	₹ 89,21,217.00	Unsecured Operational Debt	-	-	-	-	-	-	₹ 0.00	-	NA
2	Anand Polymers	AAWF/A9959]	22.02.2025	₹ 34,70,499.00	₹ 34,70,499.00	Unsecured Operational Debt	-	-	-	-	-	-	₹ 0.00	-	NA
3	M/s Memoir	ABDFM805R	22.02.2025	₹ 1,68,98,209.00	₹ 1,15,34,614.00	Unsecured Operational Debt	-	-	-	-	-	-	₹ 53,63,595.00	-	Amount claimed towards levy of interest on invoice and interest @18%, shall be rejected, since the amount is not reflected in the books of accounts of the CD.
4	Kiran Cookware Private Limited	U28931DL2005 PT1C139774	17.09.2024	₹ 46,36,769.40	₹ 46,27,968.40	Unsecured Operational Debt	-	-	-	-	-	-	₹ 8,801.00	-	Amount admitted to the extent the same is reflected in the books of accounts of the CD.
				₹ 3,39,26,694.40	₹ 2,85,54,298.40								₹ 53,72,396.00	-	

